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(ii) Statement (in English and Hindi) giving reasons for (he delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-3087/ 86 for (i) and (ii)]

11. A copy (in English and Hindi) of the Ministry of Commerce and Civil Supplies (Department of Civil Supplies) Notification S.O. No. 536(E), dated the 20th September, 1979, publishing the Pulses. Edible Oil-seeds and Edible Oils (Storage Control) Amendment Order, 1979, under sub-section (6) of section 3 of the Essential Commodities Act, 19.55, together with a statement giving reasons for the delay in laying the Notification. [Placed in Library. .Set-No. LT-3086/86]

#### **Notifications of Ministry of Home Affairs**

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECU-RITY (SHRI ARUN NEHRU). Sir. I beg to hiy on the Table, under sub-section (?) of section 18 of the Central Reserve Police Force Act, 1949, a copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs:-

- (ij G.S.R. No. 548, dated the 26th July, 1986. publishing the Central Reserve Police Force (Amendment) Rules, 1986.
- (ii) G.S.R. No. 569, dated the 2nd August. 1986. publishing the Central Reserve Police Force (Amendment) Rules. 1986.

[Placed in library. See No. 1.T-3042186 for (i) and (H)]

- I. Report and Accounts (for the year ended the 31st December, 1985) of the **General Insurance Company Limited,** New Delhi and related Papers.
- 1. Report and Accounts (for the year ended 31st December, 1985) of the Oriental Insurance Corporation of India, Bombay and Related Papers.
- III. Report and Accounts (for the year ended the 31st December, 1985) of the **United India Insurance Company** Limited, Madras and related Papers.

IV. Report and Accounts (for the year ended the 31st December, 1985) of the **New India Assurance Company Limi** ted, Bombay and related Papers.

#### V. Notification of Delhi Administration.

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE (SHRI B. K. GADHVI): Sir, I beg to lay on the Table:-

- I. A copy each (in English and Hindi) of the following papers, under sub-section (I) of section 619A of the Companies Act, 1956:-
  - (i) (a ) Fourteenth Annual Report and Accounts of the General Insurance Corporation of India, Bombay, for the year ended the 31st December, 1985, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-3043/86 for (a) and (b)]

- (ii) la) Thirty-eighth Annual Report and Accounts of the Oriental Insurance Company Limited, New Delhi for the year ended the 31st December, 1985, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General ol India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library, See No. LT-3045/86] for (a) and (b)]

- (iii) (a) Forty-eighth Annual Re port and Accounts of the United India Insurance Company Limited, Madras, for the year ended the 31st December. 1985, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by the Government accepting the above Report.

[Placed in Library Set No. LT-3044186 for (a) and (b)].

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(b) Statement by Government accepting the above Report.

[Placed in Library.  $Se_e$  No. LT 3046/86 for (a) and (b)]

II. A copy (in English and Hindi) of the Delhi Administration Notification No. F. 4(38)/84-1\*in. (G), dated the 5th August, 1986, regarding addition of footnotes to statutory forms ST-35 and ST-37, so as to provide that sales by an authorised registered dealer to ano ther authorised registered dealer allowed against ST-35, inside Delhi, in respect of first point goods, under section 72 of Delhi Sales-Tax Act, 1975 [Placed in Library. See No. LT-3060/86]

# Reports and Accounts (1984-85) of the Bbarat Brakes and Vales Limited, Calcutta and Related Papers

THE, MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTER-PRISES (SHRI K. K. TEWARI); Sir, 1 beg to lay on the Table;—

- I. A copy each (in English ana Hindi) of the following papers under sub-section (I) of Section 619A of the Companies Act, 1956:—
  - (i) Seventh Annual Report and Accounts of the Bharat Brakes and Valves Limited, Calcutta, for the year 1984-85, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor Genera! of India thereon.
  - (ii) Review by Government on the working of the Company.
- II. Statement (in English and Hindis giving reasons for the delay in laying the papers mentioned at 1(0 above.

[Placed in Library. See No. LT-3025/«6 for I and If.]

# Report (1984-85) ond Accounts (1983-84) and 1984-85) of the Sports Authority of India, New Delhi and related Papers

on the Table

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SITARAM KESRI): Sir. on behalf of Shrimati Margaret Alva 1 beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Annual Report for the year 1984-85 and Accounts tor the year WS3-84 and 1984-85 of the Sports Authority of India, New Delhi, together with the Auditor's Report on the Accounts.
- (ii) Sat-i'icnt by Government accepting the above Report.
- (iii) Statement giving reasons for the delay in laying the papers mentioned .it (i) above

|Placed in Library.  $Se_e$  No. LT-3067/86 for fj) to (iii)|

## I. Notification of the Institute of Chartered Accountants of India

## II. Notifications ntf the Ministry of Industry (Department of Industrial Development)

THE MINISTER OF STATE IN THE, DEPARTMENT OF INDUSTRIAL DE-VELOPMENT (SHRI IM. ARUNACHA-LAM): Sir. I beg to lay on the Table:—

- (1) A copy (in English and Hindi) of the Institute of Chartered Accountants of India Notification No. 1-CA (145)/85 dated the 1st February, 1986, amending the Chartered Accountants Regulations 1964, regarding increase in the Aunual Membeiship Fees undei section 30-B of the Chartered Accoun tants Act, 1949. (Placed in Library See No. LT-3027/86]
- II. A copy (in English and Hindi) of the Ministry of Industry (Department of Industrial Development) Notification G.S.R. No. 605(E), dated the 7th Aoril, 1986, publishing the List of Authorised Explosives under the provision of Indian Explosives Act, 1884, in supersession of Notification GS.R. No 40(E). dated Hie 13th January, 1984, under sub-section (8) of section 18 of the Indian Explosives Act, 1884

[Placed in Library. See No. LT-3028(861.